

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:560
ANSWERED ON:07.08.2013
VOTER LIST
Abdulrahman Shri

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether names of 14 lakh voters have been taken off the Voters list in Delhi;
- (b) if so, the details thereof and the reasons therefor;
- (c) the precaution exercised in ensuring that the names of genuine voters are not deleted;and
- (d) the details of the persons who have represented against deletion of their names and the action taken thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE AND COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI KAPIL SIBAL)

- (a) to (d) The information is being collected and will be laid on the Table of the House.